

THE HIGH COURT OF ORISSA, CUTTACK

F. No.XLIX-E-4/2020

Dtd. 14.05.2020

CIRCULAR

In view of the ongoing pandemic of Corona Virus (COVID-19), under the prevailing circumstances, the learned Advocates appearing before the High Court of Orissa through Virtual Court System, as a precautionary measure, need not wear black coat and gown and are advised to wear plain white shirt / white salwar-kameez / white saree, with a plain white neck-band' till the medical exigencies exists or until further orders.

By order of Hon'ble the Chief Justice

Sahar
14.5.2020

REGISTRAR GENERAL

Memo No 5087 (150) Dated 14.05.2020

Copy to

1. The Secretary General, Supreme Court of India, New Delhi.
2. All Officers of the Court.
3. The Addl. Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
4. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court.
5. All Superintendents of the Court.
6. The Advocate General, Odisha, Cuttack
7. The Director, O.J.A, Cuttack
8. The Secretary, Odisha State Bar Council, Cuttack
9. The Secretary, Orissa High Court Bar Association, Cuttack
10. The Technical Director, N.I.C, High Court for uploading in the Court's website.
11. Notice Board

for information.

Sahar
14.05.2020

SPECIAL OFFICER (SPL. CELL)